

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/336/ (IB)/2017
NAME OF THE PETITIONER(S) : TAT CONSULTANCY SERVICE LTD
NAME OF THE RESPONDENT(S) : DHANUSH TECHNOLOGIES LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. A. Aridas 92252102093	<i>Representing Counsel for Petitioner</i>	<i>A. Aridas</i>
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ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that the Hon'ble High Court of Madras has passed an order for appointment of Official Liquidator in another matter wherein the respondent is a party and prayed time for furnishing the copy of the same. Time extended at request. Put up on 27.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)